

Filing no 8299/2020 (Crl. Appeal D.B.)
Basudeo Dutta Vs state of Jharkhand
Name of advocate:- A.K.Sahani

Defects:-

- 2. Delayed days are 16 days. Limitation expired on 18. 05. 2020.
- 5(b) Provision of law may be corrected.(in I.A. also)
- 9(i) Sentence order date may be correctly stated at aggrieved para.
- 9(ii) Limitation petition is wanting.